

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,
MUMBAI

C.P. (IB)-330/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **30.07.2018**

NAME OF THE PARTIES: Metrika Enterprises

v/s.

Marvel Landmark Pvt. Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

Order

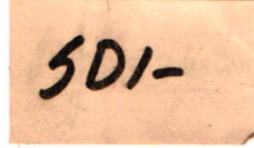
24. C.P. (IB)-330/(MB/2018)

Both sides present. At request, list this matter on 13.08.2018.



V. NALLASENAPATHY
Member (Technical)

IPS/



BHASKARA PANTULA MOHAN
Member (Judicial)